GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 2553

ANSWERED ON 22.12.2022

ELECTRICITY PRODUCED BY RENEWABLE ENERGY SOURCES

2553. SHRI G. M. SIDDESHWAR SHRIMATI POONAM MAHAJAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of electricity produced by renewable energy sources, State/UT-wise including in districts of Karnataka and Maharashtra;
- (b) the measures taken/proposed to be taken and schemes introduced to promote renewable energy sources;
- (c) the steps taken/being take by the Government to implement green energy corridors; and
- (d) the amount of subsidy allocated and disbursed during the last five years and the current year for adopting renewable energy sources, State/UT-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

- (a) The state-wise & source-wise details of power generation from various renewable energy sources in the country including the States of Karnataka and Maharashtra during the current year i.e. 2022-23 (upto October 2022) are given in **Annexure-I**.
- (b) The Government has taken several measures to promote renewable energy in the Country, including, inter-alia, the following:-
 - Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
 - Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
 - Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
 - Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
 - Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
 - Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
 - Notification of standards for deployment of solar photovoltaic system/devices,
 - Setting up of Project Development Cell for attracting and facilitating investments,
 - Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
 - Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
 - Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
 - Notification of "The electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
 - Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.

The details of major renewable energy schemes/ programmes being implemented by the Ministry in the country to promote renewable energy sources are given in **Annexure-II.**

(c) The Intra-State Transmission System Green Energy Corridor Phase-I (GEC-I) has been sanctioned to the States of Andhra Pradesh, Gujarat, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Tamil Nadu in order to facilitate integration of approx. 24 GW of RE power with a total project cost of Rs. 10141.68 crore and Central Financial Assistance (CFA) @ 40%, i.e. Rs. 4056.67 crore. Under GEC-I, transmission projects have been sanctioned to Karnataka for Rs. 906 crore with CFA of Rs. 362.40 crore for evacuation of approx. 4 GW of RE power and transmission projects have been sanctioned to Maharashtra for Rs. 361.61 crore with CFA of Rs. 144.64 crore for evacuation of approx. 1.86 GW of RE power.

The Intra-State Transmission System Green Energy Corridor Phase-II (GEC-II) has been sanctioned to the States of Gujarat, Himachal Pradesh, Karnataka, Kerala, Rajasthan, Tamil Nadu and Uttar Pradesh in order to facilitate integration of approx. 20 GW of RE power. The project cost is Rs. 12031.33 crore with CFA @ 33%, i.e. Rs. 3970.34 crore. Under GEC-II, transmission projects have been sanctioned to Karnataka for Rs. 1036.25 crore with CFA of Rs. 341.96 crore for evacuation of approx. 2.6 GW of RE power.

(d) The State-wise details of Central Financial Assistance (CFA) released for the implementation of various renewable energy schemes / programmes by the Ministry during the last five years and the current year i.e. from 2017-18 to 2022-23 (till 30.11.2022) are given in **Annexure-III**.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2553 for 22/12/2022 regarding 'Electricity Produced by Renewable Energy Sources'

State-wise details of power generation from various renewable energy sources during current year i.e. 2022-23 (upto October 2022)

All India RE Generation for the Year 2022-23 (Up to October,2022)										
								(All figu	res in MUs)	
Name of State/UT	Wind	Solar	Biomass	Bagasse	Small Hydro	Others	Renewable Energy Total	Large Hydro*	Total RE including Large Hydro	
Chandigarh	0.00	7.83	0.00	0.00	0.00	0.00	7.83	0.00	7.83	
Delhi	0.00	150.33	0.00	0.00	0.00	159.34	309.67	0.00	309.67	
Haryana	0.00	402.94	209.61	125.76	170.77	32.65	941.73	0.00	941.73	
HP	0.00	37.96	0.00	0.00	2077.80	0.00	2115.76	30885.16	33000.92	
J & K	0.00	0.00	0.00	0.00	288.02	0.00	288.02	13270.08	13558.10	
Ladkh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	322.92	322.92	
Punjab	0.00	1395.44	245.89	44.78	450.87	0.00	2136.98	2734.02	4871.00	
Rajasthan	4465.76	19540.42	224.97	0.00	0.29	0.00	24231.45	384.02	24615.47	
Uttar Pradesh	0.00	2120.56	41.62	604.70	133.63	32.73	2933.23	545.93	3479.16	
Uttarakhand	0.00	193.55	0.00	144.97	206.15	0.00	544.67	11446.75	11991.42	
Chhattisgarh	0.00	298.85	620.03	0.60	121.75	0.00	1041.24	183.35	1224.59	
Gujarat	12639.39	5553.31	0.00	2.88	111.19	2.24	18309.01	4623.33	22932.34	
Madhya Pradesh	3253.74	2280.98	6.94	22.17	180.80	21.36	5765.99	5084.36	10850.35	
Maharashtra	5659.20	2196.95	149.26	1162.99	497.99	0.33	9666.72	3674.29	13341.01	
Dadra and Nagar Haveli and Daman	0.00	20.56	3.22	0.00	0.00	0.00	23.78			
and Diu	0.00	7.01	0.00	0.00	0.00	2.07	10.20	0.00	23.78	
Goa	0.00	7.31	0.00	0.00	0.00	2.97	10.28	0.00	10.28	
Andhra Pradesh	5752.21	4638.13	39.48	55.39	185.13	163.55	10833.89	2500.57	13334.46	
Telangana	185.30	3721.95	19.83	7.17	65.78	93.29	4093.31	4786.11	8879.42	
Karnataka	6876.62	7791.95	74.83	822.77	1692.06	0.00	17258.23	7905.73	25163.96	
Kerala	94.73	398.10	0.00	34.67	628.59	0.00	1156.09	5537.71	6693.80	
Tamil Nadu	14119.78	5246.80	74.60	410.25	163.04	0.00	20014.47	3603.40	23617.87	
Lakshadweep	0.00	0.06	0.00	0.00	0.00	0.00	0.06	0.00	0.06	
Puducherry	0.00	7.14	0.00	0.00	0.00	0.00	7.14	0.00	7.14	
Andaman Nicobar	0.00	14.18	0.00	0.00	9.26	0.00	23.44	0.00	23.44	
Bihar	0.00	101.64	0.00	0.00	9.87	0.00	111.51	0.00	111.51	
Jharkhand	0.00	12.25	0.00	0.00	0.00	0.00	12.25	271.18	283.43	
Orissa	0.00	386.98	25.62	0.00	310.41	0.00	723.01	3817.57	4540.58	
Sikkim	0.00	0.00	0.00	0.00	7.21	0.00	7.21	9882.92	9890.13	
West Bengal	0.00	70.66	0.00	0.00	127.87	968.54	1167.07	2407.12	3574.19	
Arunachal Pradesh	0.00	21.32	0.00	0.00	2.21	0.03	23.56	3708.07	3731.63	
Assam	0.00	111.34	0.00	0.00	40.02	0.00	151.36	365.79	517.15	
Manipur	0.00	4.98	0.00	0.00	0.00	0.01	4.98	394.60	399.58	
Meghalaya	0.00	0.00	0.00	0.00	53.56	0.00	53.56	804.56	858.12	
Mizoram	0.00	1.88	0.00	0.00	19.09	0.00	20.97	140.84	161.81	
Nagaland	0.00	0.00	0.00	0.00	71.67	0.00	71.67	152.06	223.73	
Tripura	0.00	3.75	0.00	0.00	0.00	0.00	3.75	0.00	3.75	
All India	53046.71	56740.10	1735.90	3439.11	7625.02	1477.03	124063.88	119432.44	243496.32	
* Large hydro g										

(Source : CEA)

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2553 for 22/12/2022 regarding 'Electricity Produced by Renewable Energy Sources'

Details of the ongoing major Renewable Energy Schemes / Programmes

- Scheme for Development of solar parks and Ultra-mega Solar Power Projects with a target
 of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads,
 transmission system (internal and external), pooling stations, water feasibility is developed
 with all statutory clearances/ approvals. Thus the solar project developers have plug and
 play benefit.
- 2. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
- 3. Production Linked Incentive scheme 'National Programme on High Efficiency Solar PV Modules' for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
- 4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, standalone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps. The scheme is not only beneficial to the farmers but also States and DISCOMs. States will save on subsidy being provided for electricity to agriculture consumers and DISCOMs get cheaper solar power at tail end saving transmission and distribution losses.
- 5. Rooftop Solar Programme Phase II for grid connected solar rooftop power plants. Under this Programme, subsidy is provided for residential sector and performance linked incentives to DISCOMs for achieving capacity addition in rooftop solar above baseline.
- 6. Green Energy Corridors (GEC): to create intra-state transmission system for renewable energy projects. Central Financial Assistance (CFA) is provided to set up transmission infrastructure for evacuation of Power from Renewable Energy projects in total ten States (considering both the phases of GEC).
 - (i) Intra-State Transmission System Green Energy Corridor Phase-I
 - (ii). Intra-State Transmission System Green Energy Corridor Phase-II
- 7. Waste to Energy Programme: Programme on Energy from Urban, industrial and Agricultural Wastes/Residues
- 8. Biomass Programme: Scheme to Support Manufacturing of Briquettes & Pellets land Promotion of Biomass (non-bagase) based cogeneration in Industries.
- 9. Biogas Programme: for promotion of family type Biogas plants
- 10. Renewable Energy Research and Technology Development (RE-RTD) Programme (Support Programme).
- 11. Human Resource Development Scheme with components such as short term trainings & skill development programmes, fellowships, internships, support to lab upgradation for RE and renewable energy chair.
- 12. Information & Public Awareness (I&PA)

Annexure-III referred to in reply to part (d) of Lok Sabha Unstarred Question No. 2553 for 22/12/2022 regarding 'Electricity Produced by Renewable Energy Sources'

State-wise details of Central Financial Assistance (CFA) released for the implementation of various renewable energy schemes/ programmes during the last five years and the current year i.e. from 2017-18 to 2022-23 (till 30.11.2022)

							(In Rs. Crores)
C							2023-24
S No.	State / UT Name	2017-18	2018-19	2019-20	2020-21	2021-22	(upto 30.11.2022)
1	MAHARASHTRA	43.12	147.38	55.94	106.61	75.09	0
2	LAKSHADWEEP	3.97	0	0	0	0	0
3	TELANGANA	26.26	18.67	28.17	23.12	20.81	8.92
	JAMMU AND						
4	KASHMIR	16.12	85.84	21.39	4.89	51.76	0
5	PUNJAB	4.41	30.04	22.23	23.34	45.78	3.20
6	RAJASTHAN	103.14	64.52	88.60	105.60	166.11	0
7	KERALA	44.02	20.73	3.57	12.37	37.16	0
	ARUNACHAL						
8	PRADESH	45.16	5.94	24.07	25.42	11.36	0
9	TRIPURA	2.73	0.22	12.98	18.48	16.88	0
10	NAGALAND	11.49	2.39	16.55	10.69	5.86	0
11	SIKKIM	0.18	2.74	0.05	0	0.03	0
12	MEGHALAYA	23.28	2.08	4.14	1.23	0	0
13	UTTARAKHAND	39.93	0.45	23.99	11.59	22.68	0
14	WEST BENGAL	6.58	4.19	13.38	0	0.51	0.06
15	HARYANA	2.16	22.39	18.51	55.45	178.35	10.00
16	GUJARAT	158.89	361.08	124.33	106.18	1237.79	81.69
	ANDAMAN AND						
17	NICOBAR	3.03	0	0	1.01	0	0
18	ODISHA	13.55	9.11	11.04	1.12	5.66	0.40
19	TAMIL NADU	53.49	54.94	55.44	30.28	158.85	15.21
20	MANIPUR	6.65	0	16.86	23.06	14.89	0
	DADRA AND						
21	NAGAR HAVELI	0.34	0	0	0	0	0
22	CHANDIGARH	2.23	18.76	5.13	0.85	0	0
	CENTRAL						
23	AGENCY	1875.77	2684.48	2564.23	1875.56	4333.76	972.60
24	JHARKHAND	5.58	0.99	10.84	16.05	6.63	0
	UTTAR						
25	PRADESH	36.41	37.85	64.33	74.11	39.11	4.51
26	KARNATAKA	38.21	100.18	16.48	70.71	3.97	0
27	CHHATTISGARH	161.96	95.81	5.16	2.50	3.18	0
28	DELHI	311.45	228.25	11.63	56.28	99.15	1145.49
	ANDHRA						
29	PRADESH	138.32	213.15	30.66	62.32	5.44	4.22
30	ASSAM	24.86	0.2	33.29	3.11	10.20	0.04
31	MIZORAM	21.47	7.89	16.12	20.33	3.29	0
	HIMACHAL						
32	PRADESH	42.30	84.13	32.04	73.98	33.44	0
33	PUDUCHERRY	0.31	0.1	0.79	0	0.03	0
34	GOA	0	0	0	0.08	3.60	0
	MADHYA						
35	PRADESH	442.13	105.01	94.84	49.42	76.16	0
36	BIHAR	0	5.26	1.38	1.49	1.21	0
37	LADAKH	0	0	0	9.31	18.41	0